

| 1 | 2 | 3 | 4 |
|-----|----------------------|----------|---------|
| 3. | Assam | 86.85 | 296.49 |
| 4. | Bihar | 251.71 | 637.50 |
| 5. | Goa | 0.90 | 4.63 |
| 6. | Gujarat | 10.00 | 52.60 |
| 7. | Haryana | 52.00 | 145.00 |
| 8. | Himachal Pradesh | 6.00 | 12.75 |
| 9. | Jammu & Kashmir | 40.75 | 49.09 |
| 10. | Karnataka | 11.00 | 136.00 |
| 11. | Kerala | 65.00 | 317.27 |
| 12. | Madhya Pradesh | 8.53 | 20.00 |
| 13. | Maharashtra | 1.46 | 105.41 |
| 14. | Manipur | 20.00 | 60.00* |
| 15. | Meghalaya | 8.54 | 25.62* |
| 16. | Mizoram | 0.25 | 0.75* |
| 17. | Nagaland | 1.50 | 5.00 |
| 18. | Orissa | 42.05 | 339.50 |
| 19. | Punjab | 125.00 | 125.87 |
| 20. | Rajasthan | 25.30 | 75.90 |
| 21. | Sikkim | 0.00 | 200.00 |
| 22. | Tamil Nadu | 30.00 | 30.00 |
| 23. | Tripura | 8.00 | 24.00 |
| 24. | Uttar Pradesh | 70.00 | 498.75 |
| 25. | West Bengal | 280.00 | 500.00 |
| | Total of States | 1,293.09 | 4550.17 |
| 26. | A&N Islands | 0.05 | 0.15* |
| 27. | Chandigarh | 0.00 | Nil |
| 28. | Dadra & Nagar Haveli | 0.02 | Nil |
| 29. | Daman & Diu | 1.17 | 5.70 |
| 30. | Delhi | 40.00 | 200.00 |
| 31. | Lakshadweep | 2.60 | 10.00 |
| 32. | Pondicherry | 4.44 | 42.47 |
| | Total U.Ts | 48.28 | 258.32 |
| | Grand Total | 1,341.37 | 4808.49 |

* Proposed outlays have been taken as three times the Eighth Plan approved outlays as the State did not furnish the details

Statement-III

| S.No. | Name of State | Amount Requested | Amount Sanctioned |
|-------|----------------|------------------|-------------------|
| | | (Rs. in crore) | |
| 1. | Assam | 6.95 | 3.95 |
| 2. | Bihar | 1.28 | 1.28 |
| 3. | Kerala | 28.53 | 3.00 |
| 4. | Madhya Pradesh | 1.00 | 1.00 |
| 5. | Meghalaya | 10.50 | 10.50 |
| 6. | West Bengal | 1.63 | 1.63 |

Cell for North-Eastern Education Schemes

2241. SHRI KESHAB MAHANTA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a cell to scam North-Eastern States education scheme was set up;

(b) if so, the details thereof;

(c) whether the said cell has submitted its report;

(d) if so, the salient features thereof; and

(e) the steps taken/being taken by the Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) There is no such Cell to scam educational schemes in the North Eastern States. A Cell has, however, been set up under the Minister of State for Education to monitor the progress of schemes comparing the four Departments, Education, Culture, Youth Affairs & Sports and Women & Child Development in the Ministry of Human Resource Development.

Educational Cess

2242. SHRI SAMIK LAHIRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are considering to impose Educational Cess;

(b) if so, the details thereof;

(c) whether the cess is likely to be shared with the State Governments also; and

(d) if so, the percentage thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The Committee of State Education Ministers constituted by this Department to consider implications of the proposal to make elementary education a Fundamental Right has inter alia recommended that State Governments should consider measures which will enable local bodies in urban and rural areas to raise revenues for improvement of facilities in schools. The Committee's report mentions that States should consider the proposal to levy an educational cess in this regard. It is thus for the State Governments to take appropriate action in this regard.